

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:444  
ANSWERED ON:04.08.2009  
ROADMAP FOR REVAMP OF PDS  
Panda Shri Prabodh;Toppo Shri Joseph

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Union Government has formulated a roadmap to revamp the Public Distribution System for effective transfer of food subsidy to the Below Poverty Line (BPL) families;
- (b) if so, the details thereof;
- (c) whether the Government has received proposals from various stakeholders including State Governments in this regard; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a),(b),(c)&(d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO.444 DUE FOR ANSWER ON 04.08.2009 IN THE LOK SABHA.

(a),(b),(c)&(d): Targeted Public Distribution System (TPDS) is implemented jointly by Government of India & State/UT Governments. GOI carries out procurement of foodgrains, allocations to the State/UT Governments; storage and transportation up to designated depots. Allocations of foodgrains within State/UT, identification of eligible BPL & AAY families based on estimates of Planning Commission, issuance of ration cards to them and distribution of allocated foodgrains to ration card holders through FPS are done by State/UT Governments.

State/UT Governments have been directed to strengthen TPDS by taking various measures to ensure improved monitoring and vigilance, increased transparency in functioning, use of communication & information technology tools, and efficient operations of FPS.

State Governments of Uttar Pradesh, Haryana and Delhi submitted proposals for approval to direct disbursement of food subsidy in cash to BPL families in lieu of foodgrains under TPDS on pilot basis in five districts i.e. Lakhimpur Kheri and Hardoi in Uttar Pradesh, Panchkula and Jhajjar in Haryana and Central District in Delhi. Based on those proposals, a draft scheme has been prepared to test feasibility of this alternative mode of transfer of food subsidy under TPDS to BPL/AAY families. The draft scheme is under examination. Government of Bihar has also now suggested for disbursement of cash subsidy under TPDS.